

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8265/2006

(From the judgement and order dated 06/01/2006 in LPA No.101/2004
of the HIGH COURT OF JHARKHAND AT RANCHI)

RAM NANDAN SINGH AND ORS.

Petitioner(s)

VERSUS

A.G. OFFICE EMPLOYEES COOP HCS LTD & ORS

Respondent(s)

(With application for exemption from filing O.T. and with
prayer for interim relief)

Date: 11/05/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Vijay Kumar,Adv.

Ms. Mayuri Vats,Adv.

Mr. D.N. Lal,Adv.

Mr. Vishwajit Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(A.S. BISHT)

(PUSHAP LATA BHAR

DWAJ)

COURT MASTER

COURT MASTER